



RAJASTHAN HIGH COURT LEGAL SERVICES COMMITTEE RAJASTHAN HIGH COURT CAMPUS, JAIPUR BENCH, JAIPUR (Phone: 0141-2227481, 2227555, 2227602 FAX, Help line No. 2385877) Email:-rslsajp@gmail.com, <u>ftsrslsa@gmail.com</u> website: www.rsla.gov.in

No. F-5()/RSLSA/FTS/NLA/1047

Dated: 19/8/19

NOTICE REGARDING THIRD (3rd) NATIONAL LOK ADALAT DATED 14-09-2019

It is notified for information to all concerned that as per NALSA Calendar, third National Lok Adalat of the year, 2019 is scheduled on 14-09-2019 (Second Saturday) in Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur in which cases under Section 138 N.I. Act, Bank Recovery Matters, Motor Accident Claim Cases, Family Dispute Matters, Labour Dispute Matters, Land Acquisition Matters, Electricity & Water Bills (Except theft Cases), Service Matters relating to Wages, Allowances and Pension Allowances, Revenue Matters, Other civil Matters (Rent, Pre-Emption, Injuction Suits and Suits for Specific Performance) etc. will be taken up

If any Party/Learned Advocate is interested in placing his or her case(s)/matter of above mentioned categories, in the aforesaid National Lok Adalat then he/she may immediately apply with the complete details of the case(s)/matter to the office of the undersigned.

Secretary.

RHCLSC, Jaipur



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No. F-5()/RSLSA/FTS/NLA/1048-1057 Dated: 19/08/19

Copy to following for kind information & necessary action:-

- 1. The Private Secretary to Hon'ble Chairman Sb., Rajasthan High Court Legal Services Committee, Jaipur
- 2. The Private Secretary to the Member Secretary Sb., Rajasthan State Legal Services Authority, Jaipur
- 3. The Registrar (Adm.), Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur
- 4. The Registrar Cum Central Project Co-ordinator, Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur with a request to get the notice uploaded on the official website of Rajasthan High court.
- 5. The Registrar (Judicial), Hon'ble Rajasthan High Court, Jaipur Bench, Jaipur with a request to get the notice uploaded in the Daily Cause List of Rajasthan High court on every Monday till 14-09-2019. and on Date 20-8-2019.
- 6. President, Rajasthan High Court Bar Association, Jaipur.
- 7. Secretary, Rajasthan High Court Bar Association, Jaipur with a request to circulate this information among all the advocates.
- 8. President, The District Bar Association, Jaipur
- 9. General Secretary, The District Bar Association, Jaipur with a request to circulate this information among all the advocates.
- 10. The Director, Department of Information & Public Relations Jaipur with a direction to get this news published widely.

Secretary, RHCLSC, Jaipur